

Notice

From, *Ashok Kumar*

Patna High Court, Patna

Mobile No. 9431427088

To,

The Advocate General, Bihar Patna

Patna High Court, Patna

Ref:

/202

Satyanand Ray Petitioner/Appellant

Versus

The State of Bihar

..... Respondents/ Opp. Parties.

Sir,

Please take notice that I am going to file the instant application for which the copies of the same are being served on you for your use and needful.

Respectfully accept the same and acknowledge the receipt.

Yours Faithfully

Ashok Kumar
Advocate
30/5/25

Before,

The National Green Tribunal,

Eastern Zone Bench, Kolkata,

Original Application No. 47/2025/EZ

Satyanand Ray

.....Applicant

-Versus-

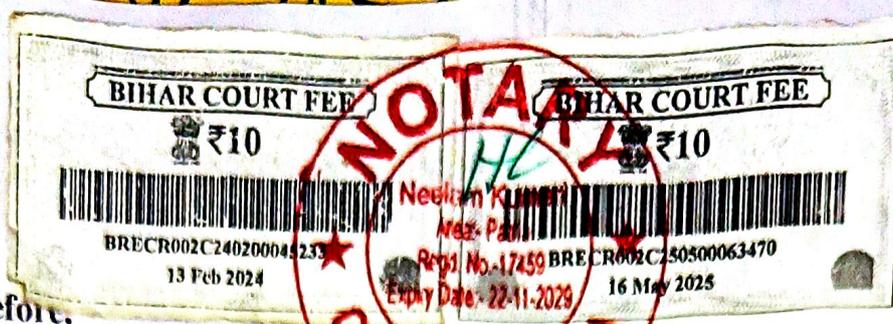
The State of Bihar and others

.....Respondents

INDEX

Subject: - Counter Affidavit

| Sl. Nos. | Particulars | Page Nos. |
|----------|--|-----------|
| 1. | Counter Affidavit on behalf of Respondent No. 03 | 1 - 4 |
| 2. | Annexure:1: A Photo Copy of NIT | - 5 - |



Before,

The National Green Tribunal,
Eastern Zone Bench, Kolkata,

Original Application No. 47/2025/EZ

Satyanand Ray

.....Applicant

Versus

The State of Bihar and others

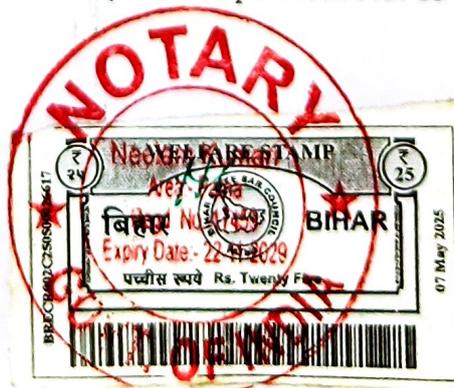
.....Respondents.

Counter Affidavit on behalf of Respondent No. 03:

I, Pankaj Kumar, Gender- Male, aged about- 40 Years, S/o- Shrawan Manjhi, R/o- Village-Raikali Bado, Gopalganj, P.S.- Paikauli, District- Gopalganj, do hereby solemnly affirm and say as follows:-

1. That, I am presently posted as Executive Officer Nagar Parisad, Danapur Nizamat and as such and well acquainted with the facts and circumstances of the case.
2. That, a consolidated reply on the issue raised in the original application is being submitted by the Respondent No. 03 which are as follows:-

2712
30-5-25



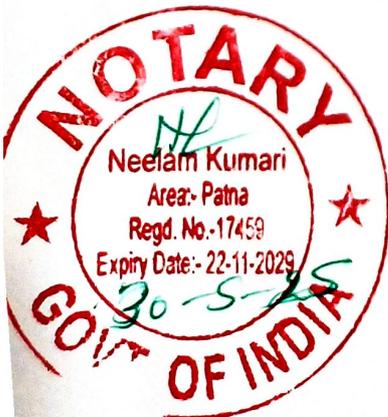
Through
Ashoke Kumar
Advocate
A.O. Ray 989
30/05/2025

P-1-4
A-5
30-5-25

3. That garbage at Biscuit Factory Road, Danapur is not being dumping at present and all the garbage has been removed from ~~there~~, and on this place at present only garbage is being collected daily, and the same is being send to Bairiya, and it is further relevant to state ~~here~~ that no garbage is being burnt at Biscuit Factory Road Nasriganj Danapur at present by the Nagar Parisad, Danapur.
4. That, it is further stated in reply of the statement made in O.A. application and with regard to the grievance raised by the petitioner that for Bio remediation of legacy waste of Dumping Yard situated in Ward No. 33 Notice inviting tender No. 01/LEGACY/WASTE/NDDN/2025-26 has been invited . The Last date for submission of online Bid of the said tender is 12.06.2025 and date of opening of technical bid is 17.06.2025.

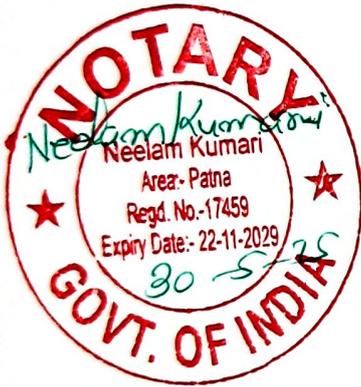
A Photo copy of NIT is annexed herewith and marked as **ANNEXURE: 1** to this Counter Affidavit.

5. That, it is further stated that after disposal of tender and selection of executing agency 4 months time has been fixed for complete disposal of waste after making Bio Remediation of Legacy Waste.



- 6. That, I have read the contents of this Counter affidavit and fully understood the same.
- 7. That the statements made in Paragraph ...1, 2, 3, 6..... are true to the best of my knowledge and the statements made in Paragraph No. 4, 5, are based on the information derived from the records and the rest are by way of submissions made before this Hon'ble Court.
- 8. That, the Annexure is true copy of its original.

Pankaj Kumar
30/5/25



Sl. No. 2712
Date 30-5-25

Sr/smt. Pankaj Kumar
Who is identify by Sri. Ashok Kumar
Advocate solemnly affirmed and
declare before me
Neelam Kumari
Neelam Kumari
Notary Public Advocate
Patna

Identify the deponent who has
Signed/TTI in my Presence
Ashok Kumar
ADVOCATE A.O.R 04989
30/05/2025

9




पंकज कुमार
 Pankaj Kumar
 जन्म तिथि/DOB: 20/12/1985
 पुरुष/ MALE

Issue Date: 06/04/2012



4340 3087 8273
 VID : 9101 5818 5102 8828
 मेरा आधार, मेरी पहचान




578 बस स्टॉप, पंकजी बस, सोनभद्रम,
 पिन - 841438

Address:
 578 Sitawan Manhi, Pankaji Bada,
 Sonbhadra,
 Bihar - 841438

4340 3087 8273
 VID : 9101 5818 5102 8828

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Pankaj Kumar

Pankaj Kumar

NOTARY

 Neelem Kumari
 Area: Patna
 Regd. No.-17459
 Expiry Date:- 22-11-2029
 30-5-20

GOVT. OF INDIA

Annexure - A

(S)

| Office of Executive officer , Nagar Parishad Dnapur Nizamat, Danapur | |
|--|---|
| Invitation of Bids | |
| Short Tender | |
| Invites online Request for Proposal for Legacy Waste Bio- Remediation Services for reclamation of land of Dumpsite of Nagar Parishad Danapur Nizamat At Danapur ,Patna | |
| 01/LEGACYWASTE/NPDN/2025-26 | |
| Name of Work | Request for Proposal for Legacy Waste Bio- Remediation Services for reclamation of land of Dumpsite of Nagar Parishad Danapur Nizamat At Danapur ,Patna |
| Estimated Project Cost | 28,659,200.00 |
| Bid Security /EMD 2% | 575,000.00 |
| Cost of Bid Document | 10,000 |
| Tender Fee: | as per eproc2.bihar.gov.in |
| The Intended Completion Date from Date of signing of Work order/ contract agreement | 4.0 Months |
| Date of Issue of R.F.P/Notice inviting Tender | 14.05.2025 |
| Start of Bid/Downloading of R.F.P Document | 22.05.2025 |
| Last Date of Online Bid Submission | 12.06.2025 |
| Last date and place for Submission of hard copy | 16-06-2025 ,office of Executive Officer ,Nagar parishad Danapur Nizamat, Danapur 4.00PM |
| Opening of Technical Bids: | 17.06.2025 |
| The Bid validity period | 180 Days |
| Date and place for Pre-bid: | 29/05/2025, office of Executive Officer ,Nagar parishad Danapur Nizamat, Danapur 12.30PM |
| The bid forms and other details can be seen & downloaded from the Website/Portal https://www.eproc2.bihar.gov.in | |
| * Document fee is mandatory to be paid through online mode i.e, internet payment gateway (Credit /Debit Card)/Net Banking/NEFT/RTGS in favour of Executive Officer ,Nagarparishad Danapur Nizamat, Danapur . | |
| * The R.F.P may be Postponed, modified or Cancelled at Anytime due to administrative Resons and No Claim shall be entertained on this account. | |
| For further details please visit : www.state.bihar.gov.in/prdbihar Executive Officer Nagar parishad Danapur Nizamat, Danapur | |
| PR- 003467 (B & C) 2025-26 | |
| नशे से बचने का है एक ही उपचार, दृढ़ संकल्प और परिवार से प्यार | |

